

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Swachhata Hi Sewa, 2024.

ORDER

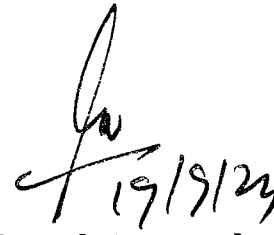
No: 1431 of 2024/RG/GS Dated: 19.09.2024

In the light of D.O letter dated 12.09.2024 of Hon'ble Minister of State (I/C) for Law and Justice, Government of India addressed to Hon'ble the Chief Justice (A), High Court of J&K and Ladakh, it has been desired that High Court of J&K and Ladakh as well the District Courts of UT of J&K and Ladakh shall participate enthusiastically in the national campaign "Swachhata Hi Sewa-2024 (SHS-2024) as per suggested focus activities appended herewith as **Annexure-"A"**.

Accordingly, it is hereby ordered that:-

1. The Registrar Judicial of both the Wings of the High Court of J&K and Ladakh shall take all the necessary steps and ensure that 2nd October, 2024 is celebrated as 'Swachh Bharat Diwas' in their respective Wings'.
2. All the Pr. District and Sessions Judges of the UTs of J&K and Ladakh shall ensure that 2nd October, 2024 is celebrated as Swachh Bharat Diwas' in their respective Courts as well as in all other Courts falling under their jurisdiction;
3. Member Secretary, J&K Legal Service Authority shall ensure that the day is celebrated in their respective offices as well as in all the offices subordinate to them.

By Order.


(Shahzad Azeem)
Registrar General

No: 42689-738/RG/GS Dated: 19.09.2024
Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice (A), High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... For kind information of their Lordship's
3. Private Secretary to Hon'ble Minister of State (I/C) for Law and Justice, Union of India for kind information of the Hon'ble Minister.
4. Registrar Vigilance, High Court of J&K and Ladakh, for information.
5. Director, J&K Judicial Academy, Srinagar.
6. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar, for information and necessary action.

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7. All the Pr. District and Sessions Judges, UTs of J&K and Ladakh, for information and necessary compliance.
8. Registrar Computer (I.T), High Court of J&K and Ladakh, for information.
9. Member Secretary, J&K/Ladakh Legal Services Authority, for information and necessary compliance.
10. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
11. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
12. Order File.


19/9/23
Registrar General

BACKGROUND AND SUGGESTED ACTIVITIES UNDER THE SHS CAMPAIGN-2024

Swachhata Hi Sewa (SHS) campaign is being celebrated from 17.09.2024 to 02.10.2024 under the joint aegis of Department of Drinking Water and Sanitation(DDWS) & Ministry of Housing and Urban Affairs (MoHUA) for undertaking shareman activities aiming to generate Jan Andolan through community participation; to provide impetus on implementation of SBM; to disseminate the important of a Samporna swachh village; to reinforce the concept of sanitation as everyone's business; and a prelude for the Swachh Bharat Diwas (2nd October) with national wide participation.

Theme of SHS-2024 is **"Swabhav Swachhata -Sanskaar Swachhata"** (स्वभाव स्वच्छता-संस्कार स्वच्छता). The campaign will be carried out in a whole of Government Approach with its emphasis on people's participation making "Sanitation everyone's business and will be jointly organized by SBM- Grameen and SBM Urban under the department of Drinking water and Sanitation(DDWS) and (MoHUA) and the main pillars of activities during campaign of SHS-2024 are as under:

Swachhata Bhaagidari	Ki	Sampoorna Swachhata through Shramdaan including Swachhata Lakshit Ekai	SafaiMitra Shivirs	Suraksha
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Suggested activities under the SHS Campaign are as under:

- Collection and Disposal of Waste.
- Vender Sensitization for clean street food initiative.
- Waste to Art installation.
- Citizen engagement.
- Mass scale cleanliness drives.
- No Black Spots (neglected garbage points / Posing environmental health and hygiene risk).
- Ensure provision of clean and well- maintained public toilets within the court complex to enhance the overall cleanliness and convenience for staff, litigants and advocates
- Fortnight cleanliness plan with specific plan for 1st October, 2024 and 2nd October, 2024.
- Public awareness drives to be conducted for the campaign.